NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/257/ (IB)/2017

NAME OF THE PETITIONER(S)

: GANGES INTERNATIONAL PVT LTD

NAME OF THE RESPONDENT(S)

: SHRIRAM EPC LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Coursel for Pertoner
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ORDER

Counsel for petitioner present. Counsel for respondent also present and submitted that long back, before the Hon'ble High Court they have been engaged. There are no fresh instructions from the petitioner. However, the counsel for respondent submitted that Mr.Ravi Raghunath has been engaged by the petitioner by change of vakalat. The Registry is directed to issue notice to the counsel on record Mr.Ravi Raghunath. Last and final opportunity is granted to the petitioner and his counsel for appearance in the matter, failing which appropriate order will be passed. Put up on 20.07.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF TARIO) (MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)